

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:6145

ANSWERED ON:14.05.2012

ASSISTANCE FOR REHABILITATION FOR VICTIMS OF ATROCITIES

Baitha Shri Kameshwar ;Hazari Shri Maheshwar

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the number of cases of atrocities against people of scheduled caste and scheduled tribe communities reported during the last five years, State-wise;
- (b) whether the Government provides assistance for the rehabilitation of victims of atrocities; and
- (c) if so, the details thereof alongwith the amount spent on rehabilitation schemes for such people?

**Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

(a) As per the data provided by National Crime Records Bureau, Ministry of Home Affairs, the number of cases registered by Police, under the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989 (PoA) concerning offences of atrocities against Scheduled Castes and Scheduled Tribes, during the years 2006, 2007, 2008, 2009 and 2010, State/UT wise is annexed.

(b) and (c) Under the Centrally Sponsored Scheme for implementation of the Protection of Civil Rights Act, 1955 and the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989 , Central assistance of Rs. 73.06 crore was released to States/UTs, during 2011-12, which inter-alia, provides for relief and rehabilitation to the atrocities victims.